

(7)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/204/2017  
PETITION NUMBER : CP/536/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCAP INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : INFONET ASIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. Rajagopal	IRP	
Adu. Monish K. Vig	Advocate for petitioner	
Naveen Kumar Murthi	Advocate for Respondent in CP.	

**ORDER**

Shri Monish K Vig, counsel for the applicant present. Shri Naveen Kumar Murthi, counsel for respondent present. Shri S Rajagopal, IRP present. Counsel for respondent filed a reply/objection to CA 204/2017. Both the counsel are directed to furnish all the information in relation to the matter pending before the Hon'ble High Court of Madras and also the present proceedings to the IRP to enable him to give a reply. Time extended at request of both counsel. Put up on 22.11.2017 at 10.30 A.M.

-Sel-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)